

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 222 of 2013 &
IA No. 336 of 2013

Dated : 30th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s GMR Vemagiri Power Generation Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2 – R.7
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

ORDER

Mr. Amit Kapur, the learned counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions on **05.02.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson